OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

The posting & transfer of the following officials are hereby made in official exigency with immediate effect:

S.No	Name of the Official	From	To
1	Prabhat Bhatti, Sr. JA	Sr.JA/Nodal Officer in the	Sr.JA/Branch In-charge Administration
10 15		office of the undersigned.	Branch South District Saket Court Complex
2	Rajinder Tuteja,Sr. JA	Sr.JA/Branch In-charge	Sr.JA/Branch In-charge, Judicial/Library
10.50		Administration Branch, South	Branch South District Saket Court Complex
		District Saket Court Complex	
3	Renu Dua, Sr. PA	Sr. PA in the court of Sh.	Sr. PA in the court of Ms. Shunali Gupta,
		Sudesh Kumar, PO-MACT,	ASJ (FTC-02) South Saket Court Complex
ë.		South Saket Court Complex	
4	Neha Aneja Wadhawan,	PA in the court of Ms.Niti	PA in the court of Sh. Sudesh Kumar,PO-
	PA	Phutela, ASJ(SFTC), South Saket	MACT, South Saket Court Complex
		Court Complex.	
5	Shashi Kant, PA	PA in the court of Ms. Shunali	PA in the court of Ms.Niti Phutela,
		Gupta, ASJ (FTC-02) South	ASJ(SFTC), South Saket Court Complex.
	W0000 1001 1000	Saket Court Complex	
6	Poonam Sharma, JA	JA/Asstt Ahlmad in the court of	JA in Copying Agency, South District Saket
	388	Ms. Chhaya Tyagi,	Court Complex
		JMFC(Mahila Court-02), South	
200-		Saket Court Complex	
7	Preeti Chaudhary, JJA	JJA/Asstt Ahlmad in the court	JJA in Caretaking Branch, South District,
		of Sh. Purshotam Pathak, ASJ-	Saket Court Complex
1) 3)		05, South Saket Court Complex	
8	Satish Kumar Sharma,	JJA in Caretaking Branch,	JJA/Asstt Ahlmad in the court of Sh.
	JJA	South District, Saket Court	Purshotam Pathak, ASJ-05, South Saket
	× ×	Complex	Court Complex
9	Naresh Kumar, JA	JA in Copying Agency, South	JA/Ahlmad in the court of Ms.Medha Arya,
1	, , , , , , , , , , , , , , , , , , , ,	District, Saket Court Complex	ACJM, South Saket Court
10	Prahlad Narayan	JA/Ahlmad in the court of	JA in Copying Agency, South District, Saket
	Meena, JA	Ms.Medha Arya, ACJM, South	Court Complex
ķ.	Consideration of the September 1990 of Artis. All	Saket Court Complex	
11	Davinder Singh Rana,	JA/Reader in the court of	JA in Accounts Branch, South District
	JA	Sh. Vaibhav Mehta, CJM, South	
200	4	Saket Court Complex	(0) 75 11 14 1
12	Yazvinder Singh, JA	JA in Accounts Branch, South	JA/Reader in the court of Sh. Vaibhav Mehta,
		District	CJM, South Saket Court Complex
13	Kuntal Chatterjee, JA	JA in Administration Branch,	JA in Mediation Centre (During Mediation
		South District	for Nation referal till 31.10.2025)
14	Bhawna Rana, JJA		JJA in Administration Branch, South District
		Sh.Munish Bansal, DJ-03, South	
400		Saket Court Complex	
15	Rakesh Kumar, JJA	JJA/Asst.Ahlmad in the court of	JJA in Judicial Branch, South District
		Ms.Niti Phutela, ASJ(SFTC),	
	ì	South Saket Court	

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			The state of the s
16	Vinod Gulati, JJA	JJA/Asst.Ahlmad in the court of Ms,Archita Garg,JMFC-06 (NI	JJA in Administration Branch, South District
		Act), South Saket Court	er accommon en a
17	Dheeraj Lal Meena, JJA	JJA in Office Pool, Admn	JJA/Asst.Ahlmad in the court of Sh.Sandeep
1	(Newly Appointed)	Branch-II, South District Saket	Yadav,DJ-Commercial, South Saket Court
	n 150 CON 0	Court Complex	Complex
18	Samiksha Sinha, JJA	JJA in Office Pool, Admn	JJA/Asst.Ahlmad in the court of Ms. Mona
34-3030	(Newly Appointed)	Branch-II, South District Saket	Tardi Kerketta ASJ (POCSO), South Saket
0		Court Complex	Court.
19	Sonu Singh,JJA	JJA in Office Pool, Admn	JJA/Asst.Ahlmad in the court of Ms.
ks	(Newly Appointed)	Branch-II, South District Saket	Kamaldeep Kaur, JMFC, Digital Traffic
	10	Court Complex	Court, South Saket Court.
20	Sumit Jangid, JJA	JJA in Office Pool, Admn	JJA/Asst.Ahlmad in the court of Sh.Munish
1	(Newly Appointed)	Branch-II, South District Saket	Bansal, DJ-03, South Saket Court Complex
		Court Complex	
21	Aaditya Kumar, JJA	JJA in Office Pool, Admn	JJA/Asst.Ahlmad in the court of Sh.Ankit
	(Newly Appointed)	Branch-II, South District Saket	Mittal,CJ-01, South Saket Court
	C) 1 1 D 1 1 T/A	JJA in Office Pool, Admn	JJA/Asst.Ahlmad in the court of Ms.Archita
22	Shashank Pathak, JJA	Branch-II, South District Saket	Garg, JMFC-06 (NI Act), South Saket Court
	(Newly Appointed)	Court Complex	Complex
23	Narender, JA	JA/Ahlmad in the court of	JA/Ahlmad in the court of Ms.Deeksha
23	ivalender, JA	Ms.Shikha Chalial, JMFC	Madan, CJ-02, South Saket Court Complex
		(Mahila Court-01), South Saket	Wadai, C5-02, Bodii Saket Comt Complex
ľ	,	Court Complex	
24	Abhinav Lakhera, JA	JA/Ahlmad in the court of	JA/Ahlmad in the court of Ms.Shikha
24	Aprillav Laklicia, JA	Ms.Deeksha Madan, CJ-02,	Chahal, JMFC (Mahila Court-01), South
	2 2	South Saket Court Complex	Saket Court Complex
25	Amit Kumar, JJA	JJA/Asst.Ahlmad in the court of	JJA/Asst.Ahlmad in the court of Ms.Niti
25	I mile teamon, our	Sh.Ankit Mittal, CJ-01, South	Phutela, ASJ(SFTC), South Saket Court
	*	Saket Court	Complex.
26	Jatin, Orderly	Orderly in the court of	Orderly in the court of Ms. Ariba Khan
	propried and a set of the control of the set	Undersigned.	JMFC(NI ACT-02), South District, Saket
	W #4900000 0000		Court Complex
27	Suman, Orderly	Orderly in the court of Ms.	Orderly in the Office Pool, South District,
		Ariba Khan JMFC(NI ACT-02),	Saket Court Complex
		South District, Saket Court	*
1		Complex	

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Note:-

1.Ms.Preeti Chaudhary, JJA is hereby relieved from the court of Ms. Pooja Kumari, JMFC (NI ACT) Digital Court-02 South Saket Court.

2. Earlier order No./Admn/DJ-(S)P&T/SD/25/18732-18762 dated 09.06.2025 of Sh. Raju, Sr.JA and Sh. Mohd. Mushtaque, JA is hereby cancelled.

3. Sh. Sumit Yadav JJA/Asst.Ahlmad is hereby relieved from the court of Ms.Suganda Aggarwal, ASJ (SC-RC) and directed to work in the court of Ms. Chakita Srivastava, JMFC-04 (Mahila Court) as JJA/Asst.Ahlmad exclusively.

4.Sh. Mukesh Dalal JJA/Asst.Ahlmad is hereby relieved from the court of Ms.Mona Tardi Kerketta and directed to work in the court of Sh. Ajay Garg, FTSC (POCSO) as JJA/Asst.Ahlmad exclusively.

5. The Ahlmad attached to the Ld. Judicial Officer holding the Evening Court Shall be the 1st link of the Dealing Hand/Ahlmad, Evening Cell, South District. In case of the absence of the Ahlmad concerned, the Assistant Ahlmad concerned, the Assistant Ahlmad of that Court work as 2nd link of the Dealing Hand. Ahlmad, Evening Cell, South District.

6. All the above mentioned officials hereby STAND RELIEVED from their respective place of postings.

Non compliance of the order or immediate proceeding on leave shall be viewed seriously.

Principal District & Sessions Judge South District Saket Court Complex New Delhi

No./Admn/DJ-(S)P&T/SD/25/

New Delhi Dated 15/7/25

Copy forwarded the informatin and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQ's), Tis Hazari, Delhi

The Officer-In-Charge (s) concerned.

3. The Officer-In-Charge, Computer Branch, South District.

- 4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
- 5 The Drawing and Disbursing Officer, South District
- 6. The AOJ (Administration), Hqs Tis Hazari, Delhi
- -7: Website Committee, Hqs Tis Hazari. Delhi

8. Nodal Officer, Evening Cell.

9 Dealing Offical/ LAYERS Seat, Tis Hazari Courts, Delhi

- 10 Dealing Offical, R & I Branch, South District for uploading on LAYERS
- 11. Official concerned

12.Gaurd File

Principal District & Sessions Judge South District, Saket Court Complex

New Delhi